



Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Jammu.

Notification

Jammu, the 1st of February, 2017

SRO 34.- In exercise of powers conferred by section 5 of the Jammu and Kashmir General Sales Tax Act, 1962, the Government hereby direct that in notification SRO 43 dated 28.02.2014 read with notification SRO 213 dated 29.06.2016 for the words and figures "upto 31st March, 2017" the words and figures "till 31st March 2018 or till the same is superseded by any other notification whichever is earlier " shall be substituted.

The notification shall come into force w.e.f **01-04-2017**.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Navin K. Choudhary), IAS
Commissioner/Secretary to Government
Finance Department

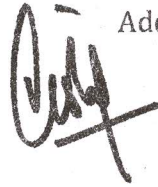
No. ET/Estt/180/2016

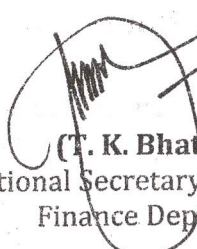
Dated : 01 -02-2017

Copy to the:-

1. Financial Commissioner, Agriculture Production Department.
2. Principal Secretary to the Chief Minister.
3. All Financial Commissioners.
4. Principal Resident Commissioner, J&K Government, New Delhi.
5. Principal Secretary to Hon'ble Governor.
6. All Principal Secretaries to the Government.
7. Chief Electoral Officer, J&K.
8. Divisional Commissioner, Jammu/Kashmir.
9. All Commissioner/Secretaries to the Government.
10. Secretary to Government, Department of Law, Justice & Parliamentary Affairs.

11. Excise Commissioner, J&K Jammu.
12. Commissioner Commercial Taxes, J&K, Jammu.
13. All Heads of Department.
14. All Deputy Commissioners.
15. Director Information, J&K, Jammu.
16. OSD/Spl. Assistants/ Private Secretary to all Hon'ble Cabinet Ministers/Ministers of State.
17. General Manager, Government Press, Jammu/Srinagar.
18. Private Secretary to Chief Secretary, J&K.
19. Private Secretary to the Commissioner/Secretary to the Government, Finance Department.
20. Government order file/Stock file/Finance Website/GAD website.




(T. K. Bhat), KAS
Additional Secretary to Government
Finance Department

01.02.17.